

**I. Report and Accounts (1989-90) of the  
Pyrites Phosphates and Chemicals Limited,  
Rohtas (Bihar) and related' papers**

**II. Report and Accounts (1989-90) of the  
Fertilizers and Chemicals Travancore  
Limited, Kochi and related papers**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTAM DAS PATEL): On behalf of SHRI RAM BAHADUR SINGH: I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, A copy each (in English and Hindi) of the following papers:—

- (i) (a) Thirtieth Annual Report and Accounts of the Pyrites Phosphates and Chemicals Limited, Rohtas (Bihar), for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-1968/91]
- (ii) (a) Forty-sixth Annual Report and Accounts of the Fertilizers and Chemicals Travancore Limited, Kochi, for the year 1989-90, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-1967/91]

**I. Report of the Comptroller and Au  
ditor General of India**

**II. Report and Accounts (1989-90) of  
the Industrial Development Bank of  
India, Bombay and related papers**

THE DEPUTY MINISTER IN THE

MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVI-JAY SINGH): I lay on the Table—

- I. A copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended March 31, 1989—Union Government (Civil) [No. 16 of 1990] on Rural Landless Employment Guarantee Programme, under clause (1) of article 151 of the Constitution. [Placed in Library. *See* No. LT—2081/91]
- II. A copy each (in English and Hindi) of the following papers, under sub section (5) of Section 18 and sub section (5) of Section 23 of the Industrial Development Bank of India Act, 1964 read with section 13 and 15 of the Public Financial Institutions Laws (Amendment) Act, 1975:—
  - (i) Annual Report and Accounts of the Industrial Development Bank of India, Bombay, for the year 1989-90 together with the Auditors' Report on the Accounts.
  - (ii) Review by Government on the working of the Bank. [Placed in Library *See* No. LT-1732/90]

**I. Report and Accounts (1999-90) of the  
Mandya National Paper Mills Limited,  
Belagula (Karnataka) and related papers**